

**DIVISION BENCH**

**O-10**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1584(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	NIKHAR DEALERS PRIVATE LIMITED Vs. LIMTEX [INDIA] LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Ms. Urmila Chakraborty, Advocate - For the Financial Creditor  
Mr. Anurag Bagaria, Advocate

Mr. Tapas Kumar Das, Advocate - For the Corporate Debtor

**ORDER**

The Ld. Counsel on both sides are present.

At the request of the Ld. Counsel, appearing for the Corporate Debtor, list this matter on 8<sup>th</sup> April, 2021 for disposal.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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